

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2409**  
ANSWERED ON 13.02.2026

**DEVELOPMENT OF MINOR PORTS IN TAMIL NADU**

2409. KM. SUDHA R:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

**पत्तन,पोत परिवहन और जलमार्ग मंत्री**

- a) whether the Government proposes to develop Tranquebar and Sirkali as minor ports so as to invigorate the regional coastal economy;
- (b) whether the Government has any plans to develop training centres or institutes to create a pool of talented experts in Mayiladuthurai Parliamentary Constituency's coastal regions in ship building and ship breaking trades, given the fact that the region was part of the Great Chola's naval exploits; and
- (c) the details of funds allocated, since 2020, for undertaking studies to create minor ports along the country's coastline?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

(a) to (b) The Ports other than Major Ports (OTMS), also known as non-major ports or 'minor' ports, are under the administrative control of the respective State Governments. The development of these ports are under the administrative control of the respective State Governments. As per information furnished by the Government of Tamil Nadu, at present there is no proposal to develop Tranquebar and Sirkali as notified 'minor' ports. Further, Government of Tamil Nadu has not provided any details or plans to develop training centres or institutes in Mayiladuthurai Parliamentary Constituency in ship building and ship breaking trades. At present, no proposal is under consideration of the Government of India to develop training centres or institutes in Mayiladuthurai Parliamentary Constituency in ship building and ship breaking trades.

(c) No fund has been allocated.

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